

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT JAMMU**

WP(C) No. 1596/2024
c/w
WP(C) No. 1613/2024

Vishwajeet Singh Thakur and othersAppellant(s)/Petitioner(s)

Through: Mr. K. S. Johal, Sr. Advocate with
Mr. Karman Singh Johal, Advocate.
Mr. Kunal Saini, Advocate.

vs

High Court of J&K and others Respondent(s)

Through: Ms. Aparna Gupta, Advocate vice
Ms. Monika Kohli, Sr. AAG.
Mr. Aditya Gupta, Advocate.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
HON'BLE MR. JUSTICE RAJESH SEKHRI, JUDGE

ORDER
21.08.2024

1. Learned counsel for the respondents shall file objections by or before the next date of hearing.
2. List on **30.08.2024**.

(RAJESH SEKHRI)
JUDGE

(PUNEET GUPTA)
JUDGE

Jammu
21.08.2024
Sahil Padha